

(13)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/744/ (IB)/CB/2018  
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.] B.D Hanaraj -

U L M

- B. Hanaraj

2) Vikram P Jain  
for  
T.K. Bhaskar

Counsel for Respondent

Vikram

**ORDER**

Counsels for both the parties present, submitted that the parties have arrived at a settlement, and prayed for time for filing a Memo of Compromise. Put up on **07.09.2018 at 10.30 A.M.**

MS

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)